

Hydrocele is mainly a result of filaria like elephantiasis.

यमुना बिहार में अस्पताल/श्रीषघालय का खोला जाना

4523. श्री चन्द्र पाल शैलानी : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को यमुना बिहार में जल-मल विकास की व्यवस्था न होने के कारण वहां पर व्याप्त अस्वास्थ्यप्रद परिस्थितियों के फलस्वरूप वहां के निवासियों के स्वास्थ्य पर पड़ने वाले बुरे प्रभावों की जानकारी है ;

(ख) क्या सरकार का इस कालोनी में एक अस्पताल अथवा श्रीषघालय को खोलने का विचार है; और

(ग) यदि हां, तो कब तक और यदि नहीं तो उसके क्या कारण हैं ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री नीहार रंजन लस्कर) : (क) दिल्ली विकास प्राधिकरण ने सूचित किया है कि इस कालोनी में कोई अस्वास्थ्यप्रद परिस्थितियां नहीं हैं क्योंकि वहां पर मल-निपटान के लिए शोष-गर्त (सॉकपिट्स) पहले ही मौजूद हैं।

(ख) दिल्ली प्रशासन ने सूचित किया है कि यमुना-बिहार में एक श्रीषघालय खोलने का सिद्धान्त रूप में निर्णय ले लिया गया है।

(ग) जैसे ही भूमि अलाट हो जायेगी तथा अन्य श्रीषचारिकतायें पूरी हो जायेंगी, वैसे, इस समय इस कालोनी के निवासियों को चिकित्सा सुविधायें प्रदान करने के लिए दिल्ली नगर निगम का एक गस्ती श्रीषघालय हर मंगलवार तथा शुक्रवार को नियमित रूप से इस इलाके में जाता है।

Visit of Representative of Indian Medical Council to Darbhanga Medical College

4524. SHRI HARINATH MISRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) when the representatives of the Indian Council of Medical Research last visited the Darbhanga Medical College and Hospital and the main drawbacks pointed by them; and

(b) how far the remedial measures have been taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b). The reference is obviously to the Medical Council of India. An inspection of the facilities available for undergraduate training of Darbhanga Medical College was carried out in February, 1979 by an Inspector of the Medical Council of India. The Inspector's report lists the following deficiencies/recommendations:—

(i) the admission of scheduled caste students securing 35 per cent marks only at the common competitive examination was contrary to the Council's recommendations.

(ii) The scheme of the various University examinations and schedule of clinical postings during the training should be suitably modified as per the Council's recommendations. The results of the II Professional supplementary examination, held in 1977, should be declared and arrangements for holding various professional examinations due in 1978 should be made urgently.

(iii) A central record department should be established. Adequate accommodation and additional staff should be sanctioned.

(iv) The vacant posts in the various departments should be filled.

up. The hospital Biochemistry work should be carried out in the Biochemistry Department. A separate Microbiology Department should be set up urgently.

(v) Additional posts in the PSM Department be created. The teaching programme is not being satisfactorily conducted due to inadequate staff and teaching facilities.

(vi) The schedule of clinical postings in the Department of Medicine and Surgery should be modified as per the Council's recommendations. Facilities of air conditioning be provided in the operation theatres for major surgery.

The report of the Inspector was forwarded by the Medical Council of India to the University of Mithila on 27-6-1979 with a request for a report on the compliance with the recommendations made therein. The Government of Bihar forwarded a compliance report to the Medical Council of India on 7-12-1979.

The Council also carried out inspections of the arrangements for postgraduate teaching and training during the year 1978 and 1979:—

1. M.D. (Obst. & Gynae.).
2. M.D. (Pathology).
3. M.D. (Paediatrics).
4. M.D. (Genl. Medicine).
5. M.S. (Genl. Surgery).
6. M.S. (E.N.T.)

The inspection report on the functioning of the postgraduate departments are more or less satisfactory. Only in the report on M.S. (E.N.T.) the Inspector has suggested further improvements. The various inspection reports were forwarded by the Medical Council of India to the College and the University with the request that the recommendations and suggestions made therein may be implemented.

Criteria for Grant of Car/Conveyance Allowance to Doctors

4525. SHRI K. LAKKAPPA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the criteria for granting car/conveyance allowance to the doctors of Central Health Service;

(b) how many doctors have paid domiciliary visits to the residence of VIPs and officers of the Ministry of Health and Family Welfare during the past two years; and

(c) what has been the number of such visits as compared to the visits to the residences of Class II, III and IV officers?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Doctors under the Central Government Health Scheme (and not Central Health Service) are paid the monthly conveyance allowance on the basis of number of visits performed at the residence of patients in case of their disability or seriousness of ailment;

(b) and (c). This information is not available as the status or the class of the person at whose residence domiciliary visit is made is not entered in the visit book required to be maintained for the purpose.

Per Capita Cost of Expenditure in C.G.H.S. Dispensaries

4526. SHRI H. N. NANJE GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there are certain dispensaries under the C.G.H.S., Delhi which are known as VIP Dispensaries that is Pandara Road, Wellesly Road etc.; and

(b) if so, what is per capita cost of expenditure in these dispensaries as compared to dispensary in Paharganj?